(c) and (d). Plants and machineries have been or are being installed. Equipment to be imported is expected to be received shortly.

Shri S. C. Samanta: Is it not a fact that this Institute is going to produce antibiotics by fermentation and also synthetic drugs and if so may I know whether sufficient space will be available for that?

Shri Humayun Kabir: It has a number of programmes, of which one is concerning the synthetic drugs. The Institute is putting up new buildings to accommodate these new projects.

**डा० गोविन्य दास** : जहां तक इस संस्था में खोज का संबंध है उस में किस तरह की ग्रौषधियों की खोज होगी ? क्या उस में आयुर्वेद की ग्रोर दूसरी जो भारतीय पद्धतियां हैं उन की भी खोज होगी या किसी एक विशेष पद्धति की खोज होगी ?

Shri Humayun Kabir: The institute will look into the properties of medicines, see that they are properly standardised and in some cases also prepare synthetic medicines. Naturally, Ayurveda or any other system in which medicines are available will be the subject of examination in this institute.

Shri Subodh Hansda: The hon. Minister has stated that equipment will be imported from outside. May I know the amount set apart for equipment?

Shri Humayun Kabir: That is a very general question. I can give the programmes that we have for the current year. For the current year, the total capital expenditure will be Rs. 8½ lakhs. But unless the hon. Member asks me about specific projects, it is very difficult to give any reply.

Shri Sham Lal Saraf: May I know whether the drugs on which research is going on in this institute are only in the research stage or whether some of them have been put on commercial use, and if so, the names of those drugs?

Shri Humayun Kabir: Research is at various degrees of progress. I think in regard to leucoderma, a certain amount of progress has been made. Very recently, some work has been done in regard to T.B., diabetes and cancer also, and some of the medicines are under trial in and outside the country. But, as you know, till clinical examination is complete, and has been spread over a number of years, commercial production is not undertaken, and it will not be safe also.

Shri S. C. Samanta: May I know whether there is any museum in this institute, which displays the comparative properties of modern medicines and indigenous medicines?

Shri Humayun Kabir: In the library and the laboratory, naturally, different types of medicines are compared. I cannot say offhand whether there is any museum in which they have been displayed in the form of a table.

## Heavy Vehicle Factory at Avadi +

Will the Minister of **Defence** be pleased to state:

(a) whether the plan and estimate of the heavy vehicle factory to be set up at Avadi has been prepared and approved by Government;

(b) if so, the total estimated cost of the project;

(c) whether the construction of the project has been started; and

(d) how many types of heavy vehicles are proposed to be manufactured in this factory?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) The estimated cost of this project is Rs. 16 crores approximately including cost of Plant and machinery, workshop buildings and the colony and land.

(c) The construction work at the project site will commence shortly.

(d) The factory will have capacity for undertaking manufacture of a complete range of Armoured Vehicles and other heavy engineering equipment required by the Defence Services.

Shri Subodh Hansda: May I know whether there is any foreign collaboration for this project, and if so, the name of the foreign collaborator?

Shri Raghuramaiah: Yes; Messrs. Vickers Armstrongs, the British firm of engineers, are the main consultants.

Shri Subodh Hansda: May I know whether any amount has been paid to the Madras Government for acquiring the land, and if so, the amount so paid?

Shri Raghuramaiah: The Madras Government have given us 770 acres of freeland, and that is their contribution.

Shri M. R. Krishna: May I know whether the cost of this project is purely met from the money left by the British Government, and if so, the total amount that was left by the British Government, particularly, for this project?

Shri Raghuramaiah: I do not know where they have left money.

Shri M. R. Krishna: I think this project originated from the proposals of the British Government, and they have set apart some amount for this particular project.

Shri Raghuramaiah: This is purely our own project, and its cost will be borne out of the Defence Estimates.

Shri S. M. Banerjee: What heavy vehicles other than tanks will be manufactured in this particular factory, and what will be its employment potential? Shri Raghuramaiah: I have said that it will manufacture a complete range of armoured vehicles. I am sure the House would not desire me to disclose full details of the defence eouipment.

Regarding the employment potential, that again will depend, but it is estimated that it will be about 2500 to 3000 men.

Shri Bhagwat Jha Azad: What would the production capacity of this factory, once it has gone into production?

Shri Raghuramaiah: The production capacity will be sufficient to meet the maximum requirements of the defence services.

Shri Bhagwat Jha Azad: This is no reply. What is the maximum capacity?

Shri Tyagi: What is the type of tank that is going to be manufactured? Is it the old Centurion type or some other lighter tank also?

Shri Raghuramaiah: My hon. friend knows how dangerous it would be to disclose such details. I hope he will appreciate it.

Shri Yallamanda Reddy: What is the necessity for foreign collaboration? What is the proportion of investment between Government and the foreign collaborator?

Shri Raghuramaiah: I said they are consultants. The money is entirely our own.

Shri Nath Pai: We fully appreciate his anxiety not to say something that may be of potential use to an unknown enemy. But may I point out that the Vickers-Armstrong deal with us here will make it possible for us to get all the details from the British Industrial Journal? What is the dignity of the House if we get this information from foreign journals? What is wrong in his telling us the capacity of the factory, not of the tank, not of its firing range which we did not ask? Shri Raghuramaiah: It has often been stated on the floor of the House by the Defence Minister—and the House has been indulgent—that it is one thing for us to say something and another if something leaks out from foreign sources, which we hope will not.

**Shri S. C. Samanta:** May I know whether all the parts of these vehicles will be manufactured at Avadi or whether some will be manufactured in other ordnance factories also?

Shri Raghuramaiah: It will be progressive manufacture of all parts. In the earlier stage, we might have certain equipments from other factories, but ultimately it will be a selfcontained unit.

Shri Yallamanda Reddy: In view of the answer given by the hon. Minister that the whole investment is made by our Government, what is the necessity for foreign collaboration in this case?

Shri Raghuramalah: Technical knowledge and skill.

Shri Yallamanda Reddy: Then what is the secrecy in it?

## N.D.M.C. Claim on Entertainment Tax

\*305. Shri Bibhuti Mishra: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee has made claim for a share in the entertainment tax collected in the Union territory of Delhi;

(b) if so, what decision has been taken by Government; and

(c) what will be the average sum of money, the New Delhi Municipal Committee will get yearly?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) With effect from 1st April, 1962, the proceeds of Entertainment Tax collected from the area of the New 1702

Delhi Municipal Committee, less collection charges, will be paid to the Committee.

(c) Rs. 11,85,000 approximately.

श्री विभूति मिश्रः पिछले समय से जो टैक्स वसूल होता रहा है, क्या सरकार उसको भी देगी, या सिर्फ ग्रागे के लिये ही देगी?

Shri Datar: This will be with effect from 1st April, 1962.

श्री नवल प्रभाकर : दिल्ली कार्पोरेशन के हिस्से में जो इस तरह का टैक्स ब्राता है, क्या वह उस को दिया जायगा ?

Shri Datar: So far as the Corporation is concerned, under section 184 of the Delhi Municipal Corporation Act, the proceeds go to them.

## Committee on Administrative Set-up of Union Territories

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	∫Shri Vasudevan Nair:
	Shri Warior:
306	Shri Bhakt Darshan:
	Shri Warior:   Shri Bhakt Darshan:   Shri Bhagwat Jha Azad:
	Shri D. C. Sharma:

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Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 197 on the 26th March, 1962 and state:

(a) whether the Committee set up under the Chairmanship of the Minister of Law on the administrative setup of Union Territories has already submitted the report; and

(b) if so, what further steps have been taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

Shri Vasudevan Nair: It seems we are proceeding with some legislation for representative government in Nagaland. In that case, what is the difficulty in the way of having the

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